- (c) whether State Government has sent a proposal to undertake installation of desalination plants using sea water and reverse osmosis technology; and
  - (d) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) As per the report received from the Municipal Corporation of Greater Mumbai the total demand of water is about 4200MLD whereas the normal availability is 3400 MLD.

- (c) Yes, Sir.
- (d) The Chief Minister, Maharashtra submitted a request in February 2010 to the Prime Minister for sanctioning a desalination plant for Mumbai City. Ministry has furnished its comments to Prime Minister's Office and Urban Development Minister has written to the Chief Minister in this regard on 31.3.2010, suggesting *inter-alia* better source and demand management and creation of more sources through projects on Gargai, Pinjal, Kalu and other small and medium structures as desalination may not be justifiable due to techno-economic considerations.

## Mithi River Development Project

2846. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the State Government of Maharashtra has sent a proposal for the Mithi River Development Project under JNNURM:
  - (b) if so, the details thereof;
- (c) the manner in which it will be helpful in improving the storm water drainage system of Mumbai city; and
  - (d) the funds sanctioned and released uptill now for this project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

- (b) Mumbai Metropolitan Region Development Authority (MMRDA) submitted a Detailed Project Report (DPR) at a cost of Rs. 1657.11 crore for Phase-II Works having 7 components in December, 2009 which was forwarded to Ministry of Water Resources for appraisal. The observations of the Ministry of Water Resources on technical and financial aspects have been conveyed to MMRDA for submission of a revised DPR.
- (c) The project would mitigate the problem of water logging in Mumbai City due to increase in river carrying capacity.
  - (d) Does not arise.

## New Cities under JNNURM

2847. SHRI PRAVEEN RASHTRAPAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of new cities which have been included under JNNURM during the period 2009-10 and 2010-11;
  - (b) the details of each city with the figure of amount allocated and project approved;
- (c) the details of cities where BRTS is already functioning and also where the BRTS roads are under constructions;
- (d) whether the Ministry permitted to purchase city transport buses which are plying on Bus Rapid Transit System (BRTS) routes; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Two Cities *viz*. Porbandar and Tirupati have been included as mission cities under JNNURM during the year 2009-2010. No new city has been included during the year 2010-2011. Details of amount allocated and projects approved for these cities are as under:-